

**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**Original Application No. 92 of 2023 (SZ)**

**IN THE MATTER OF:**

Tribunal on its own SUO MOTU based on the news item  
Published in “The Times of India” Chennai Edition dated

14.07.2023. “SIPCOT kills a lake to build a park – Nearly 10 Acres

Filled with debris”

...Applicant(s)

Versus

The District Collector,

Kancheepuram and Others

...Respondent(s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1.	10.10.2023	Report filed by the District Collector, Chengalpattu – R1	1 – 5
2.	30.08.2023	UDR – 168 with survey map	6 – 7
3.	-	A Register – Survey No, 45 And Survey No. 168 - Navaloor with photographs	8 – 10
4.	21.09.2023	Survey map of S. No. 45 and combined sketch of Navaloor village, Thiruporur Taluk, Chengalpattu District	11 – 12

(Note: The page numbers are at the top centre of every page)



Through  
Dr. D. Shanmuganathan  
Standing Counsel  
National Green Tribunal  
Southern Zone

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,  
CHENNAI  
Original Application No 92 of 2023 (sz)

SUO MOTU based on the  
news item published in

'The Time of India'

Chennai edition dated 14.07.2023,

"SIPCOT kills a lake to build a park – Nearly 10 Acres filled with debris" ...Applicant

Verses

District Collector Kancheepuram

First Floor, Collectorate,

Kancheepuram District

Tamil Nadu and Ors.

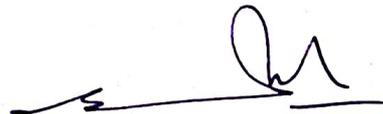
.....Respondent

**INDEPENDENT REPORT FILED BY**  
**DISTRICT COLLECTOR, CHENGALPATTU**

I, A.R.Rahul Nadh S/o Reghu Nadh, Male aged about 35 years residing at the Collector's Bungalow, Chengalpattu, discharging duties as District Collector, Chengalpattu, do hereby solemnly affirm and sincerely state as follows:-

1) I submit that the National Green Tribunal has suo motu registered a case O.A.92/2023 on the news item published in the Chennai Edition of the Times of India daily which reads ," SIPCOT Kills a lake to build a park – Nearly 10 Acres filled with debris," relating to the lake in No.10, Navalur Village, Thiruporur Taluk,Chengalpattu District. The National Green Tribunal during its enquiry on the above case on 31.07.2023 has issued the following direction:

2) We wait independent reports from the (1) District Collector- Kancheepuram, (2) Managing Director- SIPCOT and (3) Chief Engineer- Water Resources Department (WRD) as to the extent of water



**District Collector**  
**Chengalpattu**

1/20

body handed over to the SIPCOT and whether any encroachment made by the SIPCOT or any other third party and action taken by the authorities in removing the encroachment. In addition, if the water body is either deepened, improvements made, the same should be mentioned in the report.

3) Any structure, like walking track/cycling track should be done only in the periphery of the water body and no construction of any nature should be made within the water spread area.

4) Let the report be filled with giving us all particulars in the lines mentioned above.”

5) It is submitted that the propriety right of the impugned 33.43 Acres of tank area was transferred to SIPCOT by Revenue Department vide G.O.Ms.No.10, Revenue Department dated 03.01.2002 and the transfer was made 21 years before and not 10 years as reported in the news item. Since the SIPCOT has to see that the conditions imposed in the Government order ibid are not violated. The tank has lost its irrigation potential in view of agglomeration of the Chennai City in course of time with very many residential colonies and industrial parks in and around the tank. The response filed by this answering respondent on 28.07.2023 may please be taken as part and parcel of this report also in respect of WRD.

6) It is submitted that pursuant to the direction of the Hon'ble National Green Tribunal order date 29.08.2023, the Sub- Collector Chengalpattu along with Revenue Officials of Thiruporur Taluk, the area was inspected on 14.09.2023 the following details are submitted to stated as follows:-

Survey No.	Classification	Extent (Hectares)	Remarks
168/1	Government Poramboke	13.25.50	Navalur Taluk
168/2	Government Poramboke	0.28.0	Temple and Battai

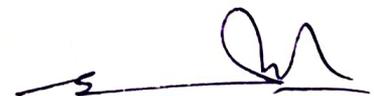
  
District Collector  
Chengalpattu

2/20

As per the village adangal also the land in survey no.168/1 measuring an extent of 13.25.50 hectare has been classified as Navalur Tank and the land in survey no.168/2 measuring an extent of 0.28.0 Hectare has been classified as Temple and Battai. It is ascertained that the land in survey no.168/1 classified as Navalur Tank has been handed over to the SIPCOT and it is under the maintenance of the SIPCOT authorities.

In the above Navalur Tank, the SIPCOT authorities are executing a scheme by name "ECO Park" scheme, As of now, the depth of the tank is being deepened and stones are fixed around the tank and some structure in the shape of cottages are found in some places. On the northern side of the tank some structures are in existence. On the eastern side shadow umbrellas have been installed. On the northern side stones have been laid for parking the vehicles facilities have been provided for the storage and discharge of rain water during the rainy season. on the eastern side, a width of 24 feet has been allowed for common pathway and in the boundary of the remaining portion compound wall has been constructed on the western side, there is a big well and some small well are also available here and there on the North – western side, 21 Irulars families and 6 other families are residing. These families have been allotted tenants by the SIPCOT through the Tamil Nadu Urban Development Corporation in the Housing Flats at Perumbakkam.

Further, according to the village adangal, the land in survey no.168/1 with an extent of 13.25.5 hectares has been registered as Navalur Tank and the land in survey no.168/2 with an extent of 0.28.0 ares has been registered as Temple and Battai and as of now, out of the total extent of 33.34 acres of Navalur Tank, the present water spread area is 14.82 acres. In the remaining extent of 18.61 acres is underutilization as pathway around the tank, small cottage, in



**District Collector**  
Chengalpattu

3/20

some place and park. I submit herewith the village map, adangal and the photography of the details of construction / pathway etc for the above-mentioned land.

It is therefore prayed that this Hon'ble Tribunal may kindly be pleased to accept this report and close the Application No.91 of 2023 and thus render justice.



**District Collector**  
Chengalpattu

4/20.

VERIFICATION

I A.R. Rahul Nadh, S/o Reghu Nadh, Hindu, aged about 35 years, the District Collector, Chengalpattu do hereby verify that the contents of above paragraphs are true to the best of my knowledge and are believed to be true on legal advice and that I have not suppressed and material fact.

Verified at Chennai on this the 10<sup>th</sup> day of October, 2023.



**District Collector**  
Chengalpattu

5/20

2	3	4	5	6	7	8	9	10	11	12	
168	4	40	...	...	...	...	...	13 53.5	...	...	நாவலூர்ஏரி.
169-1	ர	ந(A)	...	3-3	7	8 64	0 14.5	1 26	217 கோ. லட்சுமி யம்மாள்.		
-2	ர	ந(A)	...	3-3	7	8 64	0 16.0	1 36	217 கோ. லட்சுமி யம்மாள்.		
							0 30.5	2 62			
170	ர	ந(A)	...	3-3	7	8 64	0 23.5	2 03	239 ரங்கப்பநாயுடு.		
171	ர	ந(A)	...	3-3	7	8 64	0 13.0	1 12	307 யா. கிராகதின் மற்றும் மூன்று பேர்களும். *		
172	ர	ந(A)	...	3-3	7	8 64	0 86.0	7 42	307 யா. கிராகதின் மற்றும் மூன்று பேர்களும். *		
173	ர	ந(A)	...	3-3	7	8 64	0 36.0	3 11	309 பகவத்சிங் (1), மோகன்தாஸ் (2), ஞானதாஸ் (3).		
174	ர	ந(A)	...	3-3	7	8 64	0 31.0	2 69	307 யா. கிராகதின் மற்றும் மூன்று பேர்களும். *		
175	ர	ந(A)	...	3-3	7	8 64	0 70.0	6 05	307 யா. கிராகதின் மற்றும் மூன்று பேர்களும். *		
176-1	ர	ந(A)	...	3-3	7	8 64	0 42.0	3 60	253 ந. ஜெகதீச கிராமணி.		
-2	ர	ந(A)	...	3-3	7	8 64	0 39.5	3 44	58 கோவிந்தம்மாள்.		
-3	ர	ந(A)	...	3-3	7	8 64	0 06.0	0 52	104 சதக்தம்பி மரக்காயர்.		
							0 87.5	7 56			
1A 177-1A	ர	ந(A)	...	3-3	7	8 64	0 14.5	1 26	114 கோ. நித்தி யானந்தகிராமணி		
1B -1B	ர	ந(A)	...	3-3	7	8 64	0 13.5	1 15	97 செல்வராஜ்.		
2 -2	ர	ந(A)	...	3-3	7	8 64	0 28.5	2 48	128 மு. துரைபாபு நாயுடு.		
3 -3	ர	ந(A)	...	3-3	7	8 64	0 37.5	3 22	226 ராஜம்மாள்.		
							0 94.0	8 11			

(A)-நாவலூர்ஏரி நான்காவதுவகுப்பு.  
\* விவரப்பட்டியலைப் பார்க்கவும்.

சென்னை : 171, 172, 205, 118 ஆகிய 5 பேர் குடும்பத்தினர் வட்டம் சென்றியுட்டு மரவுடி.

True Copy  
2008/23  
கிராம நிர்வாக அலுவலர்

எந்.10. நாவலூர் கிராமம்  
எந். 9 ஏகாட்டுர் கிராமம்

பொருளியல்  
16/08/168

பெயர்: பிள்ளையார்  
13 ஜூன் 53.5



மொத்தம்: 168 / 1355.5  
- 2 028.0  
1353.5

A	(185-)
	270'
K	(1216)
	97'
J	(310)
	145'
I	(167)
	95'
H	(170-6)
	185° 57'
G	(186-0)
	210° 00'
F	(183-6)
	105° 10'
E	(86-6)
	71° 03'
D	(156-4)
	264° 66'
C	(196-6)
	84° 46'
B	(310-2)
	92° 50'

பெயர்: 34  
பெயர்: 35

சென்னை  
சென்னை  
சென்னை

1 inch = 2000 feet  
பெயர்: 34  
பெயர்: 35  
பெயர்: 36  
பெயர்: 37  
பெயர்: 38  
பெயர்: 39  
பெயர்: 40  
பெயர்: 41  
பெயர்: 42  
பெயர்: 43  
பெயர்: 44  
பெயர்: 45  
பெயர்: 46  
பெயர்: 47  
பெயர்: 48  
பெயர்: 49  
பெயர்: 50

Scale: 1 inch = 2000 feet

தமிழ்நாடு அரசு



வருவாய் துறை

District : Chengalpattu

Taluk : Thiruporur

Village : Navaloor

புல எண்	உட்பிரிவு எண்	பழைய புல எண் - உட்பிரிவு எண்	பகுதி	அரசு - ரயத்துவாரி	நிலத்தின் வகை	பாசன ஆதாரம்	இரு போகமா	மண் வயனமும் ரகமும்	மண் தரம்	தீர்வை - ஹெக்		பரப்பு		மொத்த தீர்வை		பட்டா எண்	குறிப்பு	This Land Is Under
										ரூ	பை	ஹெக்	எர்	ரூ	பை			
45	1	1		அரசு	புறம்போக்கு		0	0 - 0	0	0	0	1	37.50	0	00	0	05 குட்டை	-
45	2A	2	P	ரயத்துவாரி	பஞ்சை		1	1 - 2	7	1	24	0	2.50	0	06	90	1.சீனுவாசன்	-
45	2B	2	P	ரயத்துவாரி	பஞ்சை		1	1 - 2	7	1	24	0	2.50	0	06	90	1.சீனுவாசன்	-
											மொத்தம்	1	42.50					

தமிழ்நாடு அரசு



வருவாய் துறை

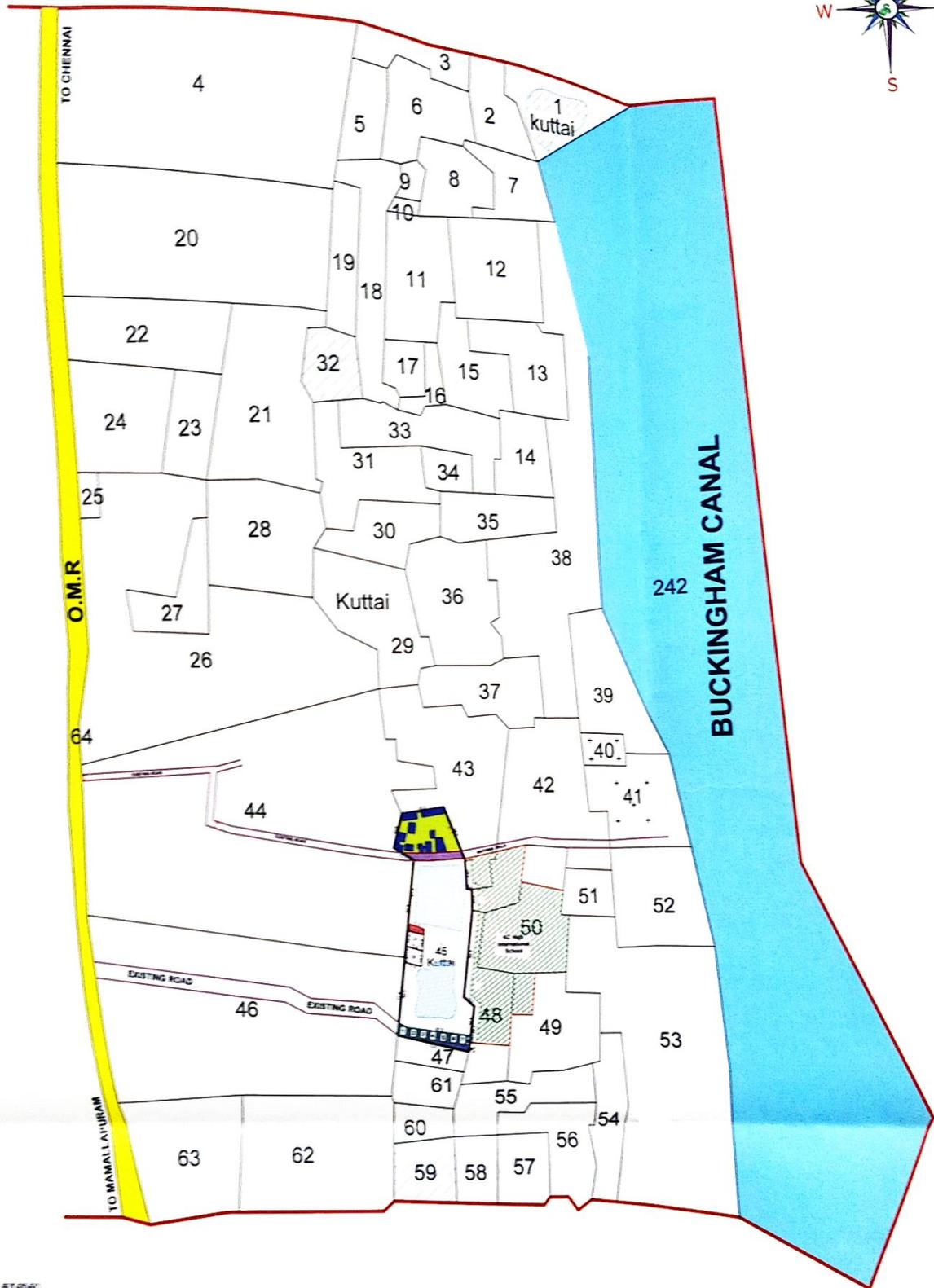
**District :** Chengalpattu **Taluk :** Thiruporur **Village :** Navaloor

புல எண்	உட்பிரிவு எண்	பழைய புல எண் - உட்பிரிவு எண்	பகுதி	அரசு - ரயத்துவாரி	நிலத்தின் வகை	பாசன ஆதாரம்	இரு போகமா	மண் வயனமும் ரகமும்	மண் தரம்	தீர்வை - ஹெக்		பரப்பு		மொத்த தீர்வை		பட்டா எண்	குறிப்பு	This Land Is Under
										ரூ	பை	ஹெக்	எர்	ரூ	பை			
168	-	168		அரசு	புறம்போக்கு	0	0 - 0	0	0	0	13	53.50	0	00	0	01	நாவலூர் ஏரி	-
											மொத்தம்	13	53.50					





PLAN SHOWING THE COMBINED SKETCH OF NAVALUR VILLAGE,  
THIRUPORUR TALUK, CHENGALPATTU DISTRICT.



**REFERENCE :-**

- O.M.R. பரம்பல்
- பு: எண்-451-ல் பள்ளிக்கு அணுகு சாலைபாதை பயன்பாட்டில் உள்ள குட்டையில் தெற்க்கரை 3 பகுதி (BENDI- SCHOOL GATE-2)  
(1-196.80Sqm 2-49.20Sqm 3-96.20Sqm 4-96.115Sqm 5-111.90Sqm 6-114.80Sqm 7-107.20Sqm 8-36.00Sqm.)
- பு: எண்-451-ல் விவசாயப் பாதை அமைக்க ஆக்கிரமிப்பு பகுதி.
- பு: எண்-451-ல் பள்ளிக்கு சொல்லும் அணுகு சாலைபாதை ஒட்டி பயன்பாட்டில் உள்ள நிலப்பாதை குட்டையில் தெற்க்கரை பகுதி (BENDI).
- பு: எண்-451-ல் மயானப்பாதைக்கு சொல்லும் கிராமசாலை. குட்டையில் வடக்குபக்கம் ஒருபகுதியில் செல்கிறதும்-SCHOOL GATE-2
- பு: எண்-451-ல் வடக்கு பக்கம் குட்டையில் உள்ள ஆக்கிரமிப்பு வீடுகள்.